

Goa Appropriation Act, 2005

11 of 2005

[24 March 2005]

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Goa Appropriation Act, 2005

11 of 2005

[24 March 2005]

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Goa for the services of the financial year 2004-05. Be it enacted by Parliament in the Fifty-sixth Year of the Republic of India as follows:-

1. Short Title :-

This Act may be called the Goa Appropriation Act, 2005.

2. Issue Of Rs. 58,73,87,000 Out Of The Consolidated Fund Of The State Of Goa For The Financial Year 2004-05 :-

From and out of the Consolidated Fund of the State of Goa there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of fifty-eight crores, seventy-three lakhs and eighty-seven thousand rupees towards defraying the several charges which will come in course of payment during the financial year 2004-05, in respect of the services specified in column 2 of the Schedule.

3. Appropriation :-

The sums authorised to be paid and applied from and out of the

Consolidated Fund of the State of Goa by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

SCHEDULE 1

FIRST SCHEDULE

(See sections 2 and 3)

1	2		3		
No. of Vote/Appro- priation	Services and purposes		Sums not exceeding Voted by Parliament	Charged on the Consolidated Fund	Total
			Rs.	Rs.	Rs.
1	Legislature Secretariat..	Revenue	81,20,000	..	81,20,000
		Capital	8,00,000	..	8,00,000
	Charged.-- Raj Bhavan,	Revenue	..	20,13,000	20,13,000
2	General Administration and Coordination.	Revenue	50,00,000	..	50,00,000
3	District and Sessions Court, North Goa .	Revenue	16,23,000	..	16,23,000
5	Prosecution	Revenue	40,000	..	40,000
8	Treasury and Accounts, Administration, North Goa	Revenue	11,48,02,000	..	11,48,02,000
	Charged.-- Debt Services	Revenue	..	17,93,66,000	17,93,66,000
10	Notary Services	Revenue	16,39,000	..	16,39,000
11	Excise	Revenue	5,80,000	..	5,80,000
	Charged.-- Goa Public Service Commission	Revenue	..	6,97,000	6,97,000
14	Goa Sadan .	Revenue	34,95,000	..	34,95,000
19	Industries, Trade and Commerce .	Revenue	3,56,00,000	..	3,56,00,000
		Capital	1,35,00,000	..	1,35,00,000
21	Public Works	Capital	..	4,87,000	4,87,000

26	Fire and Emergency Services .	Revenue	38,50,000	..	38,50,000
34	School Education	Revenue	11,77,01,000	..	11,77,01,000
		Capital	9,51,000	..	9,51,000
37	Government Polytechnic, Panaji	Revenue	10,00,000	..	10,00,000
47	Goa Medical College	Revenue	35,02,000	..	35,02,000
48	Health Services	Revenue	3,34,33,000	..	3,34,33,000
49	Institute of Psychiatry and Human Behaviour .	Revenue	3,50,000	..	3,50,000
51	Goa Dental College	Revenue	2,78,000	..	2,78,000
56	Information and Publicity ..	Revenue	12,05,000	..	12,05,000
57	Social Welfare ..	Revenue	3,25,00,000	..	3,25,00,000
61	Craftsman Training	Revenue	2,23,000	..	2,23,000
64	Agriculture	Revenue	29,20,000	..	29,20,000
66	Fisheries .	Revenue	1,000	..	1,000
67	Ports Administration	Revenue	16,00,000	..	16,00,000
68	Forests	Revenue	35,70,000	..	35,70,000
70	Civil Supplies	Revenue	19,00,000	..	19,00,000
74	Water Resources .	Revenue	35,90,000	..	35,90,000
75	Planning, Statistics and Evaluation	Revenue	8,91,000	..	8,91,000
76	Electricity	Revenue	1,00,00,000	..	1,00,00,000
79	Goa Gazetteer.	Revenue	1,60,000	..	1,60,000
	Total		40,48,24,000	18,25,63,000	58,73,87,000